Annexure 4

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on 15th April 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) Details of claim received Details of claim admitted Amount | | | | | | | | | | | | |
|-----|--|------------|------------------|-----------------|---------------|---------------------|---------|----------|----------|----------|----------|------------|--|
| | | Details of | r claim received | | Details | s of claim admitted | | | | Amount | | | |
| | | | | | | | | | | of any | | | |
| | | | | | | | | | | mutual | | Amount | |
| | | | | | | | Whether | | Amount | dues, | Amount | of claim | |
| | | | | | | | Related | voting | of | that may | of claim | under | |
| S1. | Name of | | | Amount of claim | Nature | Amount Covered | Party | share in | continge | | not | verificati | |
| No. | Creditor | Receipt | Amount claimed | admitted | of Claim | by Guarantee | (Y/N) | CoC | nt claim | off | admitted | on | Remarks, if any |
| | | | | | | | | | | | | | |
| | Jacob | | | | | | | | | | | | No Claim form and claim |
| 1 | Samson | | | | | | | | | | | | amount not clear |
| | | | | | | | | | | | | | 7 Claim filed without |
| | | | | | | | | | | | | | Supportings. Request to |
| | | | | | | | | | | | | | file consolidated Claim in |
| | M | | | | | | | | | | | | single form with |
| 2 | Lalitha | 28-01-2022 | | | | | | | | | | | supportings |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | The claim is for amount in |
| | | | | | | | | | | | | | the Arbitration award. The |
| | | | | | | | | | | | | | arbitration award is for the |
| | | | | | | | | | | | | | sale consideration of 49.50 |
| | | | | | | | | | | | | | cents of land in |
| | | | | | | | | | | | | | Sr.No.2571/1,2572/A, and |
| | | | | | | | | | | | | | 2572/A1 of Vanchiyoor |
| | | | | | | | | | | | | | Village, |
| | A: | | | | T T | | | | | | | | Thiruvananthapuram. Hence not a Financial |
| 3 | Annie Koshy | 26-11-2021 | 37,36,109.00 | - | Unsecure d | | | | | | | | Creditor |
| - 3 | ROSHy | 20-11-2021 | 37,30,109.00 | - | u | | | | | | | | Creditor |
| | | | | | | | | | | | | | The claim is for amount in |
| | | | | | | | | | | | | | the Arbitration award. The |
| | | | | | | | | | | | | | arbitration award is for the |
| | | | | | | | | | | | | | sale consideration of 49.50 |
| | | | | | | | | | | | | | cents of land in |
| | | | | | | | | | | | | | Sr.No.2571/1,2572/A, and |
| | | | | | | | | | | | | | 2572/A1 of Vanchiyoor |
| | | | | | | | | | | | | | Village, |
| | | | | | | | | | | | | | Thiruvananthapuram. |
| | George | | | | Unsecure | | | | | | | | Hence not a Financial |
| 4 | Koshy | 26-11-2021 | 37,36,109.00 | - | d | | | | | | | | Creditor |

| | 1 | | | | | | 1 | | 1 |
|---|--|------------|----------------|------------|-------|--|---|--|--|
| 5 | Jacob Koshy | 26-11-2021 | 5,31,22,613.00 | Uns - d | ecure | | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |
| 6 | Mary Koshy | 26-11-2021 | 37,36,109.00 | Uns - d | ecure | | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |
| 7 | Mohan John Mathew ,Babitha Saira Mathew & Deepak Joseph Mathew | 26-11-2021 | 37,36,109.00 | Uns - d | ecure | | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |
| 8 | Rachel Koshy & Rachel Roy George | 26-11-2021 | 37,36,109.00 | Uns - d | ecure | | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |

| | | | | | | | | The claim is for amount in |
|--|------------|--------------------------------|---------------|---|-------|--|--|--|
| Saramm Koshy & Saramm 9 Jacob | ž. | 37,36,109.00 | Unsecure d | | | | | the claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |
| Susan P 10 Koshy | 26-11-2021 | 37,36,109.00 | Unsecure d | | | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |
| Thanka mma 11 Koshy | 26-11-2021 | 37,36,109.00 8,30,11,485.00 | Unsecure d | _ | _ | | | The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor |